

BY E-MAIL

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-110/2011/4315/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
The District & Sessions Judge,  
Hailakandi.

Dated Guwahati, the 19<sup>th</sup> August, 2019.

Sub:- **Use of official vehicle.**

Ref:- Your letter No. JHD. 1/2019/8/2987, dtd. 09.08.2019.

Sir,

With reference to the above, I am directed to inform you that, the prayer of Shri Ankur Bhuyan, Civil Judge & Asstt. Sessions Judge, Hailakandi for granting permission to use his official vehicle, at his own cost, to go to Kumbhirgram Airport, Silchar on 13.09.2019 and on 16.09.2019, has been granted.

Yours faithfully,

Sd/-

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**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-110/2011/4316/A, dated 19-8-19

Copy to:

1. Shri Ankur Bhuyan, Civil Judge & Asstt. Sessions Judge, Hailakandi.
2. ✓ The Systems Analyst, Gauhati High Court.



**JT. REGISTRAR (VIGILANCE)**

